

[Translation]

TADA

1705. SHRI CHAMAN LAL GUPTA : Will the PRIME MINISTER be pleased to state :

(a) the TADA cases registered in Jammu and Kashmir during last three years;

(b) the number of persons convicted under the said act;

(c) the number of persons arrested under TADA who were let off or have been released on bail, during the Above period;

(d) the annual expenditure incurred during the last three years in handling the TADA cases in the courts;

(e) the number of TADA accused detenus still in jails; and

(f) the number of TADA cases entrusted to the CBI and the cases which after investigations have been challaned in the court?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBARAMONIYAN) : (a) to (f). The information is being collected and will be laid on the Table of House.

Rise in Poverty

1706. PROF. PREM SINGH CHANDUMAJRA :
SHRI NAWAL KISHORE RAI :

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether attention of the Government has been invited to the news-items captioned "Rise in poverty, less jobs in post-reform era Survey" appearing in the 'The Observer of Business and Politics', New Delhi dated April 16, 1996;

(b) if so, the reaction of the Government to the alternative economic survey for 1995-96 so far as an increase in poverty and a drastic fall in employment growth in the post-reforms period is concerned;

(c) the steps taken to countenance the situation so far as the additional employment generation and poverty alleviation programmes are concerned;

(d) the expected average rate of generation of jobs in the post reform period as compared to the pre-reform period;

(e) whether in view of adequate supply of manpower in the country there is need for labour intensive projects; and

(f) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) Yes, Sir.

(b) to (d). The differences between the estimates of poverty by Planning Commission and the alternate Economic Survey are due to the differences in the methodology of estimation adopted. The Planning Commission estimates are based on the methodology given in the Report of the task Force of Projections of Minimum Need and effective Consumption Demand. However, the preliminary estimates of the incidence of poverty measure in terms of the methodology recommended by the Expert Group on Estimation of Proportion and Number of Poor, and stated to be adopted by the alternate Economic Survey, also do not show a rising trend, over the years. The estimate by this methodology was 39.9% in 1987-88 as compared to the figures of 37.52% reported in the news report. Total annual employment growth in the economy is estimated to have increased to about 7.2 million in 1994-95 as compared to 3.0 million in 1991-94.

(e) and (f). The need for a broad based regionally balanced pattern of industrialisation cannot be over emphasised in India. The more labour intensive is the pattern of growth, the more beneficial it is for the poorest segment of our society. Small and medium enterprises have a major role to play in this respect.

[English]

Drinking Water

1707. SHRI RATILAL KALIDAS VARMA : Will the Minister of RURAL AREAS AND EMPLOYMENT be please to state :

(a) the details of drinking water schemes submitted by the Government of Gujarat for water scarcity areas of Gujarat and fluoride affected villages during the last three years;

(b) the details of such scheme still pending for clearance;

(c) the details of the assistance provided or proposed to be provided for each scheme; and

(d) the time by which the remaining schemes are likely to be cleared by the Union Government?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CANDRADEO PRASAD VARMA) : (a) to (c). The details of drinking water schemes submitted by the Government of Gujarat and the Central assistance approved for each scheme are given in the *Statement*.

(d) Does not arise.